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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

**COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 1-3-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP10/15	94/16	Clarification	111	K.Ravinder Reddy Vs M/s Alliance Business School and 2 others

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

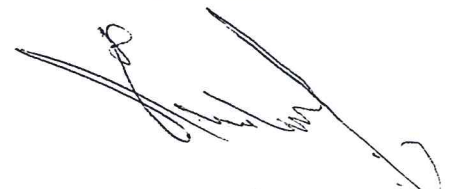
REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

M.S.SHYAM SUNDAR  
9865063533

Impleading Applicant  
in CA 101



Sneha - Madhavi

Petitioner TP 94/16  
CP 10/15

Sneha Madhavi  
9861324242

**ORDER**

Counsel for petitioner is present. Sri M.S.Shyam Sundar, Advocate is present. He reported that, he has moved one Application for impleading a party to the present Application bearing No. CA 7/2016. CA 7/2016 is taken up today. For filing counter if any, CA 7/2016 is posted to 20/04/2017. Counsel for Petitioner is directed to collect Notices from the Registry and to serve on Respondents 2 and 3 by then.

Member (J)

Member (T)